



E.BHIMA RAO,
PRINCIPAL DISTRICT JUDGE

PRL. DISTRICT COURT, ELURU
DATE: 25.05.2021

To

The President,
Bar Association, ELURU,
West Godavari District.

Sir,

Sub:-LAW OFFICERS - West Godavari District - Appointment of Additional Public Prosecutor for the Prl. District and Sessions Judge's Court, Eluru - Fresh panel of names of Advocates - Request to communicate the same to all the members of Bar Association and submit the applications received from the eligible candidates - Regarding.

Ref:- Letter in ROC No.C2/1755943/2019, dated 06.05.2021 from the Collector and District Magistrate, West Godavari, Eluru..

I am to state that the Collector and District Magistrate, West Godavari, Eluru, under reference cited above, requested to send the fresh panel of Advocates, for filling up of the post of Additional Public Prosecutor (Tenure) for the Court of Principal District and Sessions Court, Eluru.

In view of the letter addressed by the District Collector, West Godavari, Eluru, you are requested to communicate the same to all the Members of Bar Association and submit the applications, consisting of OC, BC, SC, ST and Women Category, as per G.O.Ms.No.187, dated 06.12.2000 together with the **attested copies** of following documents along with Bio-data and turnover of volume of work, received from the eligible candidates, to the Principal District Court, West Godavari, Eluru **by 15.06.2021.**

1. Educational Qualification Certificates.
2. Proof of Date of Birth (i.e., SSC marks list).
3. Bar enrollment certificate and Experience certificate.
4. Turnover of volume of Work.
5. Caste certificate.

I am to further state that if no candidate is available / applied under any of the above categories, a letter may be addressed to that effect.

Yours faithfully,

Encl:

Copy of Letter.

Copy to:

The Notice Board, District Court, West Godavari, Eluru.

The Incharge System Officer, with a direction to place the same in District Court Website.

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25/5/21
PRL. DISTRICT JUDGE,
W.G., ELURU

R- 3986
13/5/21

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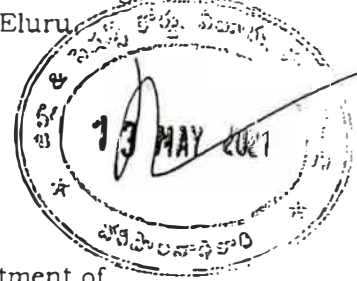
Roc.No. C2/1755943/2019

West Godavari Collectorate
Eluru, Dt:06/05/2021.

From
Kartikeya Misra, I.A.S.,
Collector & District Magistrate,
West Godavari, Eluru.

To
The Principal District Judge,
West Godavari, Eluru.

Sir/Madam,



Sub: Law Officers- West Godavari District-Appointment of
Additional Public Prosecutor for the Court of Principal District
and Sessions Court, Eluru- Fresh panel of names of Advocates
called for- Reg.

Ref: Memo.No.1142163/Courts.A/A1/2020, dt:09.04.2021 of
the Principal Secretary to Government of A.P. Home
(Courts.A) Department.

I invite attention to the reference cited, wherein the Principal
Secretary to Govt., Home (Courts.A) Dept., AP, Velagapudi has requested to
furnish a fresh panel of advocates for filling up of the post of Additional
Public Prosecutor (Tenure) for the Court of Principal District and Sessions
Court, Eluru.

In view of the above, it is requested to send the fresh panel of
advocates for appointment of Additional Public Prosecutor (Tenure) for the
Court of Principal District and Sessions Court, Eluru, to this office
immediately, so as enable us to send the same to the Government for taking
necessary action.

Yours faithfully,

Encl: As above.

For Collector,
West Godavari, Eluru.

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పరిశీలించి తగు చర్య
తీసుకోగలరు
జిల్లా జడ్జి

Signed by J.udaya
Bhasakara Rao
Date: 06-05-2021 19:01:02
Reason: Approved